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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) S MANIKANDAN	Counsel for Respondent R5	
For T.K. Bhaskar Keerthi Krishna	Counsel for Petitioners	
2) SANDEEP KUMAR.	Counsel for R. 1 to 4.	
(For) HARI SHANKAR MAHA.	<u>ORDER</u>	

Shri Keerthi Krishna, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R4 and Shri S Manikandan, counsel for R5, R6 are present. Counsel for R5, R6 prayed time for filing counter. Considering his request, final opportunity is provided for filing counter with a direction to serve a copy of the same in advance to the other side to enable the Counsel for petitioner to file rejoinder by the next date of hearing. Put up on 07.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)